

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO- 1898
TO BE ANSWERED ON- 11/12/2024

EKALAVYA MODEL RESIDENTIAL SCHOOLS (EMRS) IN TAMIL NADU

1898 SHRI P. WILSON:

Will the Minister of Tribal Affairs be pleased to state:

- (a) the details of sanctioned and functional Ekalavya Model Residential Schools (EMRS) in the State of Tamil Nadu;
- (b) the details of the sanctioned and present vacancies in Ekalavya Model Residential Schools (EMRS) across Tamil Nadu, and steps taken in this regard;
- (c) the details of funds allocated and released for the operation of these schools in Tamil Nadu over the during the last five years; and
- (d) the rationale behind making the Hindi language competency test a mandatory eligibility requirement for teaching positions in EMRS schools across the country and whether Government has considered the concerns raised by non-Hindi speaking States, where students have distinct linguistic and cultural need?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI. DURGADAS UIKEY)

(a): Ministry of Tribal Affairs has approved 08 EMRSs in Tamil Nadu and all have been made functional by the State Government. Their details are as under:

S. No.	District	Block/ Taluka	Village	Sanction Year	Functional Status
1	Kalakuruchi (Villupuram)	Kalrayan Hills (Chinnasalem)	Vellimalai	1997-98	Functional
2	Kanchipuram (Chengalpattu)	Thiruporur	Pattipulam	2017-18	Functional
3	Namakkal	Kolli Hills	Edappulinadu	2016-17	Functional
4	Salem	Peddanaickenpalayam	Puthiragoundampalayam	2005-06	Functional
5	Salem	Yercaud	Melur	2018-19	Functional
6	The Nilgiris	Udhagamandalam	Nanjanad	2016-17	Functional
7	Thiruvanna Malai	Jawathu Hills	Athipattu	2016-17	Functional
8	Tirupattur	Kandili	Vishamangalam	2016-17	Functional

(b): The State of Tamil Nadu has not signed the MoU with National Education Society for Tribal Students (NESTS), an autonomous body under Ministry of Tribal Affairs to manage and implement scheme of EMRS, hence the NESTS has not recruited teachers for Tamil Nadu.

(c): Ministry releases funds to NESTS and NESTS further releases funds to States/ UTs/ PSUs/ Construction Agencies/ State Societies as per their requirements for construction of EMRSs and also recurring cost for running of the schools. States which have signed MoU are provided recurring cost at an enhanced rate of 1.09 per annum per child. Prior to 2020-21, this scheme was a component under Grants under Article 275(1) of the Constitution of India and therefore no separate budget allocation was made for the scheme of EMRS. Accordingly, total fund released to Tamil Nadu under GIA-General and GIA-CCA for financial year 2020-21 to 2023-24 is as under:

Year	Rs. In Lakhs		
	GIA-General	GIA-CCA	Total
2020-21	1,008.29	216.85	1,225.14
2021-22	1,190.62	-	1,190.62
2022-23	104.78	994.00	1,098.78
2023-24	800.00	299.80	1,099.80

(d): EMRS are designed to be set up on line of Navodaya Vidyalaya and follow the CBSE pattern, with the aim of enabling tribal children to compete in national competitive exams for fields such as medicine, research, education, Commerce, Engineering etc. Keeping all these aspects in mind Government of India has sanctioned 38,480 posts of teaching and non teaching staff for all EMRSs with 52 posts per EMRS. These posts are to be filled through central level exam and EMRS employees can be transferred any where in country as per NESTS transfer policy, therefore, basic knowledge of Hindi and English language is expected. However, in the selection of candidates, the component of Hindi and English proficiency is only qualifying in nature, and not considered for merit preparation.

Keeping tribal language and culture in mind, the teachers recruited from a particular state are given preference for posting in their state. Only when teacher from State or tribal candidates are not available within state, then teachers selected from other states are posted. Further the teachers are required to learn regional language in 2 years. Local Language teachers are also being engaged wherever required
